## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/649/IB/2017

NAME OF THE PETITIONER

: A. PANDIAN

NAME OF THE RESPONDENT

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

KOTHARI LANDUSTRIAL

CORPORATION.
Roban Rayasekan

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent has filed reply. Matter is posted for final arguments. Put up on 19.12.2017 at 10.30 A.M.

> - Sel -MEMBER (JUDICIAL)

ghk